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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.293/ 14	TP 7/17	For hearing	433( e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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01. PRIYANKA RAO  
9900504500

ADV. FOR  
PETITIONER




02. BHAVANI KUMAR  
FOR KING AND  
PARTIDHE

Adv. for  
Respondent  
**ORDER**



(+91 8888309505)  
Jr. Counsel for Petitioner is present. Counsel for Respondent is also present. They requested for adjournment. List it on 18/01/2018.



**Member (T)**



**Member(J)**